CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-560 038.

Dated:- 28 JUL 1994

APPLICATION NUMBER: 363 93 and 239 to 245/94

APPLICANTS: Mr. Lakshmikantheraje Urs and Seven Olhers

Secretary, Depti of Arimal, 18 Husbandry & Dairying, NDethis and Others.

To

- 1) Sri. M. Narayanaswamy, Advocate 844, upstairs, 17-9-Main Fifth Block, Rajajinagar, Banyalore-10.
- 2. Sri. G. Shanthappa, Advocated C.G.S.C., High Court Bldg, Bangalore-1

Subject:- Forwarding of copies of the Crders passed by the Central administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the WRDER/ STAY WRDER/INTERIM ORDER/, passed by this Tribunal in the above mentioned application(s) on 25-07-94

Issued on 29/7/94

Of Showar 28/for DEPUTY REGISTRAR JUDICIAL BRANCHES.

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NOS.363/93 AND 239 TO 245 OF 1994

MONDAY THIS THE TWENTY FIFTH DAY OF JULY, 1994

MR. JUSTICE P.K. SHYAMSUNDAR

VICE CHAIRMAN

MR. T.V. RAMANAN

MEMBER (A)

- Lakshmi Kantharaje Urs Aged 51 years, Assistant Statistician,
- 2. Dr. Pramod Prakash Aged 49 years, Hatchery Officer
- 3. Dr. K. Amrutha Reddy Aged 48 years, Director
- 4. Prasanna Kumar Panda, Aged 37 years Veterinary Officer
- 5. A.G. Kulkarni, Aged 38 years, Farm Supervisor
- Sayeed Ahmed,
 Aged 32 years,
 Farm Supervisor,
- .7. Dr. S. Venugopal, Aged 26 years, Farm Supervisor
- P. Nallappa
 Aged 32 years,
 Farm Supervisor

Applicants

- (All the applicants are working in Central Poultry Breeding Farm, Hesaraghatta, Bangalore)
- (By Advocate Shri M.N. Swamy)

v .

Government of India, represented by its Secretary, Ministry of Agriculture, Department of Animal Husbandry, and Dairying, Krishi Bhavan, New Delhi - 110 001



- 2. The Secfetary to Government of India, Ministry of Science and Technology, Department of Science & Technology, Technology Bhavan, New Mehrauli Road, New Delhi 110 016
- 3. The Animal Husbandry Commissioner,
 Department of Animal Husbandry,
 and Dairying,
 Krishi Bhavan,
 New Delhi

Respondents

(By learned Standing Counsel) Shri G. Shanthappa

DRDER

MR. JUSTICE P.K. SHYAMSUNDAR, VICE CHAIRMAN

The controversy in this application is all about the #ttitude of the Government to grant certain benefits to the applicants under the Flexible Complementing Scheme which ensures promotion from time to time. However, the pleadings in this behalf are not very clear or cocent. The issue herein is whether the Institution - Mentral Poultry Breeding Farm, Hessaraghatta, Bancalore, where the applicants are working, is a place where research and development is undertaken in order to be eligible for being covered under the aforesaid Scheme. It is said that more than one representation in that behalf has been made to the Ministry of Agriculture for recognising the applicants entitlement for the Scheme but has been of no avail. We, therefore, think it appropriate to direct the Department of Animal Husbandry, Ministry of Agriculture, New Delhi to dispose of

the representations m_a de by the applicants and are said to be still pending. The learned Standing Counsel tells us that not all the applicants have made representations but that only a few of them have made and those representations are still pending consideration. Be that as it may, whatever representations are pending in the Ministry, we direct disposal of the same within six months from the date of receipt of a copy of this order paying heed to the Directory of R&D Institutions published by the Ministry of Science and Technology. Department of Science & Technology, New Delhi in August, 1987, in which the applicants Institute has been categorised as one of the R&D InstitutesM in the Department of Agriculture & Cooperation, Ministry of Agriculture. No costs.

T.V. RAMANAN)
MEMBER (A)

(P.K. SHYAMSUNDAR VICE CHAIRMAN

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SECTION OFFICER
SECTION OFFICER
CENTRAL AMERICANAL LENCH
ADDITIONAL LENCH
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CENTRAL MINISTER CENTRA

ADM IN ISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, BANGALORE- 560 •38.

Dated: 8 F E B 1995

APPLICATION NO: 65/95 in OA.No. 363/93 and 239 to Miscellaneous

APPLICANTS:-

245 of 1994.

Sri.Lakshmikantharaje Urs and seven others.

V/S.

RESPONDENTS:-The Secretary, Meptt. of Animal Husbandry and Dairying, New Delhi and others.,

Te:

- Sri.M.Narayanaswamy, Advocate, No. 844, Upstairs, 1. 17-G-Main, Fifth Block, Rajaj inagar, Bangalore-10.
- Sri.G.Shanthappa, Addl.Central Govt.Stng.Counsel, 2. High Court Bldg, Bangalore-1.

Subject:- Ferwarding of copies of the Order passed by the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the 'ORDER/ STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above mentioned application(s) on _03-02-1995.

Issued on 812195

Soi Lakshmikantharaje uns & 7,000 Vg. The Secy, Dlo Animal Husbandry and Dairying, N. Delhi, MANO. 65/95 in OANO. 363/93 & 239 to 245/94

Date Office Notes

Orders of Tribunal

VR(mA) [ANV(MJ) 3.2.95

Heard. MA 65/95 seeking extension of time is apposed by Shi MN Siving.

Having regard to the circumstances as brought out in ma 65/95 is extended by a further period of three months to comply with the directions of this Inbund.

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Section Officed

Central Administrative Tribunal

Bangalore Bench

Bangalore Benchi Bangalore

Second Floor, Gommercial Complex, Indiranagar, Bangalore-560 038.

Contempt Petition No.81 to 87 of 1995 Dated: 20 DEC 1995

Application No. 363 of 1993 and 239 to 245 of 1994.

Applicant(s): Lakshmi Kantharaj Urs and six ethers.,

V/s.

Respondents : Sri.Balakrishnan, Secretary, Department of

Animal Husbandry & Dairying, New Delhi.

To

1. Sri.M.Narayanaswamy, Advecate, Ne.844, Upstairs, 17th-G.Main, Fifth Bleck, Rajajinagar, Bangalere-560 010.

2. Sri.M.S.Padmarajaiah, Senier CGSC, High Court Bldg, Bangalere-1.

Subject: Forwarding of copies of the Orders passed by Central Administrative Tribunal, Bangalore-38

A copy of the Order/Stay Order/Interim Order, passed by this Tribunal in the above mentioned application(s) is enclosed for information and further necessary action. The Order was pronounced on- 07-12-1995.

for Deputy Registrar Judicial Branches.

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CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH: :BANGALORE

CONTEMPT PETITION NO.81 TO 87/1995 IN ORIGINAL APPLICATION NO.363/93 & 239 TO 245/94

THURSDAY, THE SEVENTH DAY OF DECEMBER, 1995

Mr. JUSTICE P.K.SHYAMSUNDAR. Mr. V.RAMAKRISHNAN. ...VICE-CHAIRMAN

- Lakshmi Kantharaj Urs,
 Aged 51 years,
 Assistant Statistician.
- Dr. Pramod Prakash,
 Aged 49 years,
 Hatchery Officer.
- Dr. Amrutha Reddy,
 Aged 48 years,
 Director.
- 4. A.G.Kulkarni, Aged 38 years, Farm Supervisor.
- 5. Sayeed Ahmed, Aged 32 years, Farm Supervisor.
- Dr. S.Venugopal,
 Aged 26 years,
 Farm Supervisor.
- 7. P.Nallappa,
 Aged 32 years,
 Farm Supervisor.

(All the applicants/complainants are working in Central Poultry Breeding Farm, Hessarghatta, Bangalore

...Applicants/ Complainants

By Advocate Shri M.N.Swamy.

Versus

Shri Balakrishnan, Secretary to Ministry of Agriculture, Department of Animal Husbandry & Dairying, Government of India, Krishi Bhavan, New Delhi - 110 001.

...Accused/ Respondent

By Shri M.S.Padmarajaiah, S.C.G.S.C.



ORDER

Mr. Justice P.K.Shyamsundar. Vice-Chairman

This Contempt Petition no longer survives, by now that the department come forward stating that the direction issued by this Tribunal while disposing of the applications OA363/93 dispose off &239 TO 245/94 calling upon the respondents to representation of the applicants herein have since been disposed of in accordance with the requirements of law and a copy of the order passed by the department disposing of the representations is as per Amexure-II dated 18th September, The department had complied with the direction issued by this Tribunal and there is no occasion for adjudication of the this Contempt Peti#ion at all. Hence, applicants the If dfopped. proceedings are aggrieved by the contents of the OM produced at Annexure-II, under which their representation had been disposed of, it is open to them to take further recourse to law. No costs.

MINIST

Sd-

(V_RAMAKRISHNAN) MEMBER (A) Sd-

(P.K.SHYAMSUNDAR) VICE-CHAIRMAN

TRUE COPY

Section Officer

Central Administrative Tribunal

Bangalore Bench Bangalore

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